

ITEM NO.3

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 445/2021

KALLOO

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No. 134247/2022 - GRANT OF BAIL)

Date : 21-11-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ABHAY S. OKA

For Appellant(s) Dr. Abhishek Atrey, AOR
Ms. Ambika Atrey, Adv.
Mr. Akash Giri, Adv.
Dr. Vidyottma Jha, Adv.

For Respondent(s) Mr. Sarvesh Singh Baghel, AOR
Mr. Vipin Bihari Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 134247/2022 - GRANT OF BAIL

The application for bail is dismissed.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)